

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Criminal Appeal

No(s). 148-151/2014

ANJUM KHAN & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(with office report)

Date : 07/05/2015 These appeals were called on for hearing today.

For Appellant(s)

Ms.Sadiya Shakeel,adv.
Mr. Shakeel Ahmed,Adv.

For Respondent(s)

Mr. Abhishek Chaudhary,Adv.
Mr. P. Narasimhan,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report is that the Ld.counsel for the appellants
has failed to file the additional documents within the
period stipulated in the order dated 26.02.2015 of this Court. Viewed in
that context, the matter shall be processed for listing before the
Hon'ble Court on its own turn.

(M K HANJURA)
Registrar

SB
Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.05.09
11:12:46 IST
Reason: